

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO: 1907
TO BE ANSWERED ON 11.12.2024

ANGANWADI WORKERS AND HELPERS

1907. SHRI P. WILSON:

Will the Minister of Women and Child Development be pleased to state:

- (a) ☐ the record of wage increases for Anganwadi Workers and Helpers over the last five years, State-wise and year-wise;
- (b) ☐ whether Government has considered the demand of Anganwadi Workers and Helpers to raise honorarium, if so, the details thereof;
- (c) ☐ the total numbers of Anganwadi and Mini-Anganwadi Centres that are currently operational in the State of Tamil Nadu;
- (d) ☐ the manner in which Anganwadi Centres (AWCs) in Tamil Nadu have been identified for upgradation under the Saksham Anganwadi initiative; and
- (e) ☐ the details of funds released for upgradation of Anganwadi Centres in Tamil Nadu and other States?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) and (b) Government of India increases the honorarium of Anganwadi Workers (AWWs)/Anganwadi Helpers (AWHs) from time to time. The honorarium of AWWs/AWHs was last revised on 1st October, 2018 from Rs.3,000/- to Rs.4,500/- per month for AWW at main Anganwadi Centres (AWCs); Rs.2,250/- to Rs.3,500/- per month for AWW at mini AWCs and Rs.1,500/- to Rs.2,250/- per month for AWHs. Honorarium is released on the cost sharing basis between the Central and the State Governments & UTs which is as under:

States and UTs with Legislature - 60:40

North-Eastern and Himalayan States (including J&K) - 90: 10

UTs without legislature- 100:0

Besides, performance linked incentive of Rs.250/- per month is provided to AWHs and Rs.500/- provided to AWWs. In addition, States/UTs are also paying additional monetary incentives/honorarium to these functionaries from their own resources which vary from State to State. Details are placed at **Annexure I**

State/ UTs have been requested time and again through sustained engagements, video conferences and advisories not to involve Anganwadi Workers/ Helpers in work not related to

the scheme so that their time could be utilized for more effective implementation of the scheme.

With a view to incentivize and encourage the Anganwadi Workers and Anganwadi Helpers, various steps/initiatives have been undertaken including the following:

(i) Promotion: Under Mission Saksham Anganwadi and Poshan 2.0, promotional opportunities for Anganwadi Workers have been enhanced. 50% posts of Anganwadi Workers are to be filled by Anganwadi Helpers with 5 years of experience and 50% posts of Supervisors are to be filled by promotion of Anganwadi Workers with 5 years of experience subject to fulfilment of other criteria.

(ii) Social Security Insurance Schemes: Insurance benefits have been provided to Anganwadi Workers and Helpers under Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) for life cover worth Rs.2.00 lakh (covers life risk, death due to any reason) to AWWs/AWHs in the age group of 18 to 50 years and under Pradhan Mantri Suraksha Bima Yojana for accidental cover of Rs.2.00 Lakh (accidental death and permanent full disability) /Rs.1.00 Lakh (partial but permanent disability) in the age group of 18-59 years.

(iii) Insurance cover under Pradhan Mantri Garib Kalyan Package: Anganwadi Workers and Anganwadi Helpers who have been engaged with the Covid-19 related tasks, have been provided with insurance cover of Rs.50 lakh under "Pradhan Mantri Garib Kalyan Package" with certain conditions.

(iv) Pradhan Mantri Shram Yogi Maan-Dhan (PM-SYM): State Governments/UT Administrations have been requested to encourage eligible AWWs/AWHs to get themselves enrolled under the Pradhan Mantri Shram Yogi Mandhan (PM-SYM) Pension Scheme, which is a voluntary and contributory pension scheme for the unorganized sectors in the country to ensure old age protection.

(v) Retirement date: States/ UTs have been requested to adopt a uniform retirement date i.e 30th April of each year with respect to Anganwadi Workers and Helpers to ensure proper human resource planning.

(vi) It has been announced in the interim budget FY 2024-25 to extend healthcare annual coverage of Rs. 5 Lakhs under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) to all Anganwadi workers and helpers.

Government has issued orders for upgradation of all mini-AWC to regular AWCs. This would add an Anganwadi Helper in these Mini Anganwadi Centres across the country to share the burden of Anganwadi Worker.

Besides under Mission Saksham Anganwadi and Poshan 2.0, IT systems have been leveraged to reduce the workload through Poshan Tracker which has digitized & automated nine physical registers out of eleven prepared and used by AWWs.

(c) Government of India has taken a policy decision to upgrade all Mini AWCs to full-fledged Anganwadi Centre with one worker and one helper each to effectively carry out the various responsibilities under Saksham Anganwadi and Poshan 2.0, keeping in view the importance of nutrition and Early Childhood Care & Education.

Out of 1,16,852 Mini-AWCs in 23 States/UTs, approval for upgradation of 86,351 mini AWCs have been conveyed to 20 States/UTs as per proposals submitted by them. The State of Tamil Nadu has 4940 mini Anganwadi Centres out of which no proposal has been received from the State for upgradation till date.

(d) and (e) During the 15th Finance Commission cycle, 2 lakh Anganwadi Centres @ 40,000 AWCs per year are to be upgraded as Saksham Anganwadis for improved nutrition delivery and for imparting early childhood care and development. Saksham Anganwadis are to be provided with better infrastructure than the conventional Anganwadi Centres which includes LED screens, water purifier/installation of RO Machine, ECCE material, BALA paintings and Poshan Vatika. As per the existing guidelines of Saksham Anganwadi Centres, the pre requisites for selection of Anganwadi Centres for upgradation to Saksham Anganwadi Centre are government owned building, availability of drinking water, toilet facility, electricity and kitchen.

As on date, the total AWCs approved for upgradation as Saksham AWCs is 1,70,337 including 11,972 Saksham Anganwadi Centres for the State of Tamil Nadu. The State wise fund released for upgradation of Anganwadi Centres from F.Y. 2022-23 upto F.Y. 2024-25 (as on date) is placed at **Annexure II**.

Statement referred to in reply to Parts (a) and (b) of Rajya Sabha Unstarred Question No. 1907 to be answered on 11.12.2024 regarding “Anganwadi Workers and Helpers” by Shri P. Wilson.

| S.No. | Name of States/UTs | As reported by the States and UTs additional incentive/honorarium from its own sources (per month) in Rs. | |
|-------|--------------------|---|--|
| | | Anganwadi Worker | Anganwadi Helper |
| 1 | Andhra Pradesh | 7000 | 4750 |
| 2 | Bihar | 2500 | 1725 |
| 3 | Chhattisgarh | 5500 | 2750 |
| 4 | Goa | 5500 (0-10 years experience), 6000 (10-15 years experience), 8000 (15 to 20 years experience) 10000 (20-25 years experience) and 12000 (25 years and above experience) | 3000 (0-5 years experience), 3500 (5-10 years experience), 4000 (10 to 15 years experience) 4500 (15-20 years experience) , 5250 (20 to 25 years experience) and 6000 (25 years and above experience) |
| 5 | Gujarat | 5500 | 3250 |
| 6 | Haryana | 9500 (AWWs above 10 years) 9000 (AWWs less than 10 years service/experience) 9000 (Mini AWWs) Rs. 1000 per month additional is paid to 4000 AWWs who is working in 4000 play schools (upgraded AWCs) | 5250 |
| 7 | Himachal Pradesh | 5000 for Main AWC & 2950 for Mini AWCs | 3100 |
| 8 | Jammu & Kashmir | 600 | 300 |
| 9 | Jharkhand | 5000 (Main AWC) and 6000 in Mini AWC | 2500 |
| 10 | Karnataka | 6500 | 4000 |
| 11 | Kerala | Rs.8000/-for who has completed 5 years of service and Rs.8500/- for who has completed 10 years of service | Rs.6250/- for who has completed 5 years of service and Rs.6750/- for who has completed 10 years of service |
| 12 | Madhya Pradesh | 8500 for Main AWC & 3750 for Mini AWC | 4250 |
| 13 | Maharashtra | 5500 (Up to 10 Years experience) 5800 (11 to 20 years experience), 5900 (21 to 30 years experience), 6000 (31 years and above experience) | 3250 (Up to 10 Years experience) 3415 (11 to 20 years experience), 3470 (21 to 30 years experience), 3525 (31 years and above experience) |
| 14 | Orissa | 3000 for Main AWC & 1875 for Mini AWC | 1500 |

| | | | |
|----|---|---|------------------------------------|
| 15 | Punjab | 5000 (Rs 500 increment per year). | 3100 (250 increment per year) |
| 16 | Rajasthan | 4554 | 3036 |
| 17 | Tamil Nadu | 10502 | 6596 |
| 18 | Telangana | 9150 | 5550 |
| 19 | Uttar Pradesh | 1500 | 750 |
| 20 | Uttarakhand | 4800-AWW & 2750-MINI AWW | 3000 |
| 21 | West Bengal | 3750 | 4050 |
| 22 | A&N Island | 7500 | 5750 |
| 23 | Chandigarh | 3600 | 1800 |
| 24 | Dadra & Nagar Haveli/ Daman & Diu | 1000 | 600 |
| 25 | Lakshadweep | 5500 | 4750 |
| 26 | Delhi | 8220 | 4560 |
| 27 | Puducherry | 1950 | 2125 |
| 28 | Arunachal Pradesh | 2000+ 1000 w.e.f 16.01.2024 | 2000+ 1000 w.e.f 16.01.2024 |
| 29 | Assam | 2000 for AWW & 1250 for Mini AWW | 1000 |
| 30 | Manipur | 1000 | 600 |
| 31 | Meghalaya | 3000 for Main AWC& 1500 for Mini AWC | 1000 |
| 32 | Mizoram | 450 | 250 |
| 33 | Nagaland | 0 | 0 |
| 34 | Sikkim | 7000 | 4500 |
| 35 | Tripura | 5946 (Maximum) & 3500 Minimum | 4218 (Maximum) & 2750 (Minimum) |
| 36 | Ladakh | 1300 | 650 |

Statement referred to in reply to Parts (d) and (e) of Rajya Sabha Unstarred Question No. 1907 to be answered on 11.12.2024 regarding “Anganwadi Workers and Helpers” by Shri P. Wilson.

Statement indicating State wise fund released for upgradation of Anganwadi Centres

| S.No. | State/UT | Total Funds released from F.Y. 2022-23 upto F.Y. 2024-25 (as on date) (Rs. in lakhs) |
|-------|-------------------|--|
| 1 | Andhra Pradesh | 525.58 |
| 2 | Bihar | 1697.77 |
| 3 | Chhattisgarh | 1957.92 |
| 4 | Gujarat | 750.00 |
| 5 | Haryana | 3.56 |
| 6 | Himachal Pradesh | 72.86 |
| 7 | Jammu & Kashmir | 114.66 |
| 8 | Jharkhand | 3028.88 |
| 9 | Karnataka | 10639.20 |
| 10 | Kerala | 1142.12 |
| 11 | Madhya Pradesh | 1305.85 |
| 12 | Maharashtra | 8847.00 |
| 13 | Odisha | 2920.92 |
| 14 | Punjab | 56.88 |
| 15 | Rajasthan | 102.93 |
| 16 | Tamil Nadu | 3749.76 |
| 17 | Telangana | 278.16 |
| 18 | Uttar Pradesh | 11722.80 |
| 19 | Uttarakhand | 306.04 |
| 20 | West Bengal | 2308.19 |
| 21 | Arunachal Pradesh | 136.80 |
| 22 | Assam | 4019.08 |
| 23 | Manipur | 20.25 |
| 24 | Meghalaya | 108.90 |

| | | |
|----|----------------------|-----------------|
| 25 | Mizoram | 953.33 |
| 26 | Nagaland | 134.10 |
| 27 | Sikkim | 64.13 |
| 28 | Tripura | 366.75 |
| 29 | Andaman & Nicobar | 0.00 |
| 30 | Goa | 0.00 |
| 31 | Puducherry | 39.00 |
| 32 | Chandigarh | 0.00 |
| 33 | Ladakh | 0.00 |
| 34 | Dadra & Nagar Haveli | 0.00 |
| 35 | Delhi | 0.00 |
| 36 | Lakshadweep | 0.00 |
| | Total | 57373.42 |
